

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 284/2000
OA 182/99

23

New Delhi, this the 28th day of September, 2000.

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. R.K.Chopra
(Staff No. EX-SDE-33666)
83, Sarojini Park,
Street No.12, Shastri Nagar,
Delhi - 31.

....Applicant.

(Applicant present in person)

V E R S U S

1. Shyamal Ghosh
Union of India
Secretary Telecom
Department of Telecommunication
Sanchar Bhawan, New Delhi - 110001
2. Shri K.H.Khan
Chief General Manager
M.T.N.L., Khurshid Lal Bhawan
New Delhi - 110001
3. Shri C.Ramesh
Chairman Cum Managing Director,
MTNL, Jeevan Bharti, Tower - I
12th Floor, 124 Connaught Circus,
New Delhi - 110001

...Respondents/
Contemnors.

(By Advocate : Ms.Geetanjali Goel)

O R D E R (ORAL)

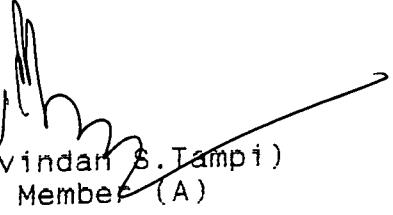
By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)

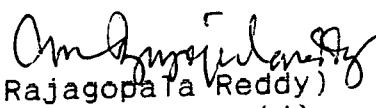
Heard the petitioner, who argued in person and
the counsel for the respondents.

2. We are satisfied that the directions given
by the Tribunal for the payment of interest w.e.f.
1-10-96 up to the date of actual payment of the
pensionary benefits, has been complied with. It is
clear from the reply that an amount of Rs. 61,361.68
(Rupees Sixty one thousand three hundred sixty one and

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sixty eight paisa) has been paid towards the interest at 15 % per annum. We do not find, therefore, any disobedience on the part of the respondents. CP is, therefore, closed. No costs.


(Govindan S. Tampi)
Member (A)


(V. Rajagopala Reddy)
Vice-Chairman (J)

/vikas/